

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 19.10.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Akshay Vivek

For the Respondent : Sr Adv P Nagesh, Mr. Ishan Dewan, Mr. V Siddharth,
Mr. Vidit Agarwal

ORDER

This matter was partly heard by this Bench on 08.05.2023. Since the Hon'ble Member (T) Dr. Binod Kumar Sinha will be demitting the office on 31.10.2023, the matter is released from this Bench and may be placed before the Regular Bench for fresh hearing on **04.12.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**